

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 496 OF 2018 IN
DFR NO. 930 OF 2018

Dated : 23rd January, 2019

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Punjab State Power Corporation Limited **Appellant(s)**
Versus
Punjab State Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Ms. Anna Malhotra for R-1

Mr. Deep Rao for R-2

ORDER

The learned counsel, Ms. Swapna Seshadri appearing for the Appellant, submitted that learned counsel, Mr. M.G. Ramachandran, who is leading in this matter for the Appellant, is in some personal inconvenience to appear before this Tribunal today. Therefore, she requested that a short adjournment in this matter may kindly be granted.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

List the matter on **08.02.2019**, as requested by the learned counsel appearing for the Appellant and as agreed by learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
Pr/js

(Justice N. K. Patil)
Judicial Member